

National Company Law Tribunal

Allahabad Bench

CP NO. 109/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25/8/17

NAME OF THE COMPANY: M/s Christianus Muller & Co. v/s M/s A & C Bhandal &
SECTION OF THE COMPANIES ACT: U/S 397/398 Rope

Sl. NO.	Name	Designation	Representation	Signature
1.	S.K. Gupta	PCS	Respondent	
2.	Ankit Kr Singh	PLS	Company	

CP No.109/ND/2014

Sh. S.K. Gupta alongwith Sh. Ankit Kumar PCS for the petitioner. It is reported that proceedings before the Hon'ble High Court is still pending. Hon'ble High Court has fixed the date in beginning of the next year.

Keeping in view of the above stated position.

The matter be listed on 15th September of 2017.

— Sd —

Date: 25.08.2017

Shri H.P. Chaturvedi (Member (Judicial))

Typed by
Md.Zaid